

ITEM NO.45

COURT NO.2

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 184-198/2015 In SLP(C) No. 14964-14978/2014

LEKHRAJ MEGHJI SOLANKI AND ANR. & ANR.

Petitioner(s)

VERSUS

RAM SANBHEE BABULAL AND ORS. & ORS.

Respondent(s)

(IA No. 113447/2019 - CLARIFICATION/DIRECTION
IA No. 11159/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH

CONMT.PET.(C) No. 219-281/2015 In SLP(C) No. 15007-15069/2014 (IX)
(IA No. 113448/2019 - CLARIFICATION/DIRECTION)

CONMT.PET.(C) No. 204-217/2015 In SLP(C) No. 14980-14993/2014 (IX)
(IA No. 113444/2019 - CLARIFICATION/DIRECTION)

Date : 22-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Parties:

Mr. Vinay Navare, Sr. Adv.
Mr. Mayuresh S. Lagu, Adv
Mr. Amol Chitale, Adv.
Mr. Sourabh Tandon, Adv.
Ms. Pragya Baghel, AOR

Mr. Yadav Narender Singh, AOR

Mr. Rahul Chitnis, Adv.
Mr. Sachin Patil, AOR
Mr. Aadiya A. Pande, Adv.
Mr. Geo Joseph, Adv.
Ms. Shwetal Shepal, Adv.

Mr. Kumar Dushyant Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 29.04.2022.

(INDU MARWAH)
COURT MASTER (SH)

(VIRENDER SINGH)
BRANCH OFFICER